

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 07-07-2015**

| S. No. | Name of Mediator                       | Cases Title  | Name of petitioner Advocate | Name of Respondent Advocate   |
|--------|--|--|-----------------------------|-------------------------------|
| 1      | Sh. Suresh Pareek ,<br>Sr. Advocate    | S.B. Civil Second Appeal No. 144/09<br>Radha Mohan Vs. Smt. Badam Bai                                  | Ajeet Bhandari              | Shailesh<br>Prakash<br>Sharma |
| 2      | Smt. Kamala Jain,<br>Advocate          | D.B. Civil Misc. Appeal No. 3950/13<br>Rekha Sharma Vs. Jitendra Tiwari                                | Mahesh Gupta                | O.P. Mishra                   |
| 3      | Sh. Vinodi Lal Mathur<br>Advocate      | S.B. Civil Second Appeal No. 412/08<br>Smt. Suraj Devi Vs. Nathu Lal Sharma                            | M.M. Ranjan                 | G.D. Parwal                   |
| 4      | Sh. Ajeet Bhandari,<br>Advocate        | S.B. Civil Second Appeal No. 317/97<br>Laxmi Narain Vs Satya Narain                                    | G.C. Garg                   | J.P. Goyal                    |
| 5      | Sh. Sudesh Bansal ,<br>Advocate        | S.B. Cr. Revision Petition No. 391/14<br>Nemi Chand Vs. Lalita   | S.S. Sunda<br>Vipul Jaiman  | Shashi<br>Bhushan<br>Gupta    |
| 6      | Sh. Sudesh Bansal ,<br>Advocate        | D.B. Civil Misc. Appeal No. 3292/12<br>Shikha Basu Vs. Sh. Sudipto Basu                                | Abhinav<br>Sharma           | Puneet<br>Singhvi             |
| 7      | Sh. Basant Singh<br>Chhaba, Advocate   | S.B. Civil Second Appeal No. 297/12<br>Anil Kumar Singh Vs. Basheer                                    | Manisha<br>Surana           | Virendra<br>Agarwal           |
| 8      | Sh. Basant Singh<br>Chhaba, Advocate   | S.B. Civil Second Appeal No. 80/13<br>Kanihya Lal Vs. Jayant Kumar                                     | Vyenktesh<br>Garg           | Anuroop<br>Singhi             |
| 9      | Sh. Basant Singh<br>Chhaba, Advocate   | S.B. Civil Second Appeal No. 368/99<br>Chothmal Vs. Radha Bai  | D.K. Soral                  | Sanjay<br>Mehrishi            |
| 10     | Ms. Anupama<br>Chaturvedi, Advocate    | S.B. Cr. Misc. Petition No. 2748/12<br>Smt. Gayatri Vs. Ramavatar                                      | Girish<br>Khandelwal        | H.P. Singh                    |
| 11     | Ms. Anupama<br>Chaturdevi, Advocate    | S.B. Civil Second Appeal No. 171/14<br>Roopram Vs. Kishan Lal  | Vipui Jain                  | Mohit Gupta                   |
| 12     | Sh. Ankur Rastogi,<br>Advocate         | S.B. Civil Second Appeal No. 15/02<br>Babu Lal Vs. Devi Singh  | R.K. Sharma                 | M.I. Bag                      |
| 13     | Sh. R.S. Shekhawat,<br>Advocate        | S.B. Cr. Revision Petition No. 196/14 Harish<br>Chand Vs. Smt. Urmila                                  | Arvind Sharma               | Sourav<br>Bhandari            |
| 14     | Sh. Shashi Bhushan<br>Gupta , Advocate | S.B. Civil Second Appeal No. 707/09<br>Janki Bhallabh Vs. Mandir Goverdhan Nath                        | Gajendra Vyas               |                               |
| 15     | Sh. Shashi Bhushan<br>Gupta , Advocate | S.B. Civil Second Appeal No. 484/11<br>S.B. Civil Second Appeal No. 145/10<br>Ramavtar Vs. Phooli Devi | Sunita Pareek               | M.A. Khan                     |



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| 16 | Sh. Shashi Bhushan Gupta , Advocate | S.B. Civil First Appeal No. 199/98<br>Abdul Gani vs. Bashir Khan | Arun Sharma     | P.K. Sharma                 |
| 17 | Ms. Archana Mantri , Advocate       | S.B. Cr. Misc. Petition No. 224/15<br>Alok Kumar Vs. State       | Mitesh Sharma   | G.S. Rathore                |
| 18 | Sh. Satish Kumar Awasthi, Advocate  | S.B. Civil First Appeal No. 235/10<br>Mahesh Kumar UCO Bank      | M.C. Tailor     | Yeshpal Garg                |
| 19 | Sh. Sageer Ahammed, Advocate        | S.B. Civil Second Appeal No. 213/10<br>Nooruddin Vs. Brijmohan   | Deepak Pareek   |                             |
| 20 | Sh. Arvind Kumar Pareek , Advocate  | S.B. Civil First Appeal No. 571/09<br>Alladia Vs. Mohammad       | Sanjay Mehrishi | S.P. Gupta<br>Rani Bhandari |
| 21 | Sh. Hari Kishan Sharma, Advocate    | S.B. Civil Second Appeal No. 586/03<br>Aslam Vs. Bhupendra Kumar | B.L. Mandana    | Anil Mehta                  |
| 22 | Sh. Hari Kishan Sharma, Advocate    | S.B. Civil First Appeal No. 278/03<br>Satyanarain Vs. Manbhar    | Sanjay Mehrishi | Arvind Bhardwaj             |

## NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 08-07-2015**

| S. No. | Name of Mediator                    | Cases Title  | Name of petitioner Advocate | Name of Respondent Advocate |
|--------|-------------------------------------|--|-----------------------------|-----------------------------|
| 1      | Sh. G.K. Garg, Sr. Advocate         | S.B. Civil First Appeal No.96/12<br>Tej Raj others Vs Bheru Lal  | Manisha Surana              | Mahendra Singh              |
| 2      | Sh. J.P. Goyal , Sr. Advocate       | S.B. Civil Second Appeal No.286/02 Turrab Khan Vs Fajluraman   | Vinodi Lal Mathur           | Shailesh Prakesh Sharma     |
| 3      | Sh. J.P. Sharma, RHJS (Retd.)       | S.B. Civil Second Appeal No. 569/09<br>S.B. Civil Second Appeal No. 212/08<br>State Vs. Gram Panchayat | G.S. Gill<br>M.C. Gupta     | Reashm Bhargava             |
| 4      | Sh. Onkar Singh Sharma, Rjs (Retd.) | S.B. Civil First Appeal No. 153/14<br>Harish Chandra Mehra Vs. Rajvir singh                            | Alok Chaturvedi             | Archana Mantri              |
| 5      | Sh. Manoj Sharma, Advocate          | S.B. Civil Second Appeal No. 43/08<br>Smt. Rachna Joshi Vs. Prabhu Dayal Pareek                        | R.K. Daga                   | C.P. Tiwari                 |
| 6      | Sh. Manoj Sharma, Advocate          | S.B. Civil Second Appeal No. 941/11<br>Prahlad Singh vs. Pali  | Sunil Nath                  | N.U. Quazi                  |
| 7      | Sh. Manoj Sharma, Advocate          | S.B. Civil Second Appeal No. 225/12<br>Om Prakash Vs. Raghweer Singh                                   | J.P. Gupta                  | Rahaul Tiwari               |
| 8      | Sh. Ankur Rastogi, Advocate         | S.B. Civil First Appeal No. 779/07<br>Sudarshan Vs. Jogendra   | Mahendra Goyal              | Reashm Bhargava             |
| 9      | Sh. R.S. Shekhawat, Advocate        | S.B. Civil Second Appeal No. 222/14<br>Parshumal Vs. Tikam Chand                                       | Alok Chaturvedi             | Shashi Bhushan Gupta        |
| 10     | Sh. Raj Kumar Yadav, Advocate       | S.B. Cr. Revision Petition No. 1142/14<br>Jagdish Vs Smt. Nidhi  | Gajender Sharma             | Vikram Singh                |
| 11     | Sh. Satish Kumar Awasthi, Advocate  | D.B. Civil Misc. Appeal No. 2791/14<br>Hemraj Saini Vs. Smt. Prem Devi                                 | Bhawna Sharma               | Shyam Lal Sharma            |
| 12     | Sh. Ashwani Chobisa , Advocate      | D.B. Civil Misc. Appeal No. 3297/14<br>Kamlesh Kumar Tiwari Vs Smt. Sunita                             | Rajeev Sograrwal            | Neeraj K. Tiwari            |
| 13     | Sh. Ravi Bhojak , Advocate          | S.B. Civil Second Appeal No. 168/06<br>Firm Roop Chand Budha Lal Vs. Firm Ram Narayan Surajmal         | S.C. Mittal                 | V.K. Tamoliya               |
| 14     | Sh. Bhuvnesh Sharma Advocate        | S.B. Civil Second Appeal No. 485/09<br>Laxmi Narain Vs. Mahavir Prasad                                 | Manish Sharma               | D.K. Bansal                 |
| 15     | Sh. Bhuvnesh Sharma Advocate        | S.B. Civil Second Appeal No. 567/03<br>Rajasthan Dal Mil Vs. Surya Kant Fatehpuria                     | Sunita Pareek               | Alok Chaturvedi             |
| 16     | Sh. Bhuvnesh Sharma Advocate        | S.B. Civil First Appeal No. 155/14<br>Prashant Kotawala Vs. Indramani Devi                             | M.C. Gupta                  |                             |
| 17     | Sh. Sunit Awasthi, Advocate         | S.B. Civil Second Appeal No. 135/01<br>Babu Lal Vs. Lekhraj  | Aslam Khan                  | Mahesh Sharma               |

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